

JNNURM

105. DR. JANARDHAN WAGHMARE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has prepared a road map or a perspective plan for cities in India under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM);

(b) whether Government feels it necessary to revamp urban governance so as to give a new vision to municipal councils and corporations; and

(c) if so, the details thereof including budget allocation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) For availing of Central Assistance under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) cities are required to prepare City Development Plan (CDP) indicating their investment priority and frame work for development of infrastructure. Out of 65 mission cities, 64 cities have prepared City Development Plans (CDP), which have been appraised and approved.

(b) and (c) The main thrust of the Mission is to ensure improvement in Urban Governance so as to make the Urban Local Bodies (ULBs) and Parastatals Agencies financially sound and sustainable. To achieve this objective, State Government/ULBs and Parastatals agencies are required to implement Mandatory Reforms and Optional Reforms.

The Budgetary allocation for Urban Infrastructure and Governance (UIG) component of JNNURM is as under:—

Sl.No.	Year	Allocation (Rs. in crores)
1.	2005-2006	90.10
2.	2006-2007	2500.00
3.	2007-2008	2541.08
4.	2008-2009	4455.37
5.	2009-2010	5187.23

Assam under NER pool fund

106. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether sanction of few projects for establishment of various infrastructures in the towns of Assam under Ten percent pool fund for NER is under consideration of his Ministry;

(b) if so, the reasons for delay in sanction and the time by when these are likely to be sanctioned;

(c) the total allocation and utilization made under various schemes in each of the towns of Assam during last three years; and